

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 103  
CA No. 761/JPR/2010  
CA No. 142/JPR/2012  
CA No. 155/C-I/2014  
28/C-III/2016  
29/C-III/2019  
CP No. 59(ND)/2009  
TA No. 06/2018  
Under Section 397/398 of  
Companies Act, 1956

**In the matter of:**

**Babu Lal Data**

**...Petitioner**

**Versus**

**M/s Vijay Solvex Ltd. & Ors.**

**...Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Harshit Tolia, Sr. Adv.  
Anuroop Singhi, Adv.

For the Respondent : Narendra Sharma, Sr. Adv.  
Amol Vyas, Adv.

**ORDER**

List the matter on 28.05.2024 & 29.05.2024 at 02:30 PM.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 17, 2024